

Shri M. L. Dwivedi:
Shri Kindar Lal:
Shri Vishwa Nath Pandey:
Shri Kajrolkar:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that huge quantities of undeclared gold were recovered recently from a businessman of village Chhoti Sadri in Chittorgarh District of Rajasthan;

(b) if so, the quantity of gold recovered; and

(c) the action taken against the hoarder?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) 241.589 Kilograms.

(c) The case is under departmental adjudication.

Aid from Abroad

370. Shri Hem Barua:
Shri Tridib Kumar Chaudhuri:
Shri Linga Reddy:
Shri Kolla Venkalah:
Shri M. N. Swamy:
Shri Laxmi Dass:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that certain Govts. have shown a certain amount of disinclination to increase or sustain the present level of aid to the developing countries; and

(b) if so, the nature of this disinclination as also the likely effect it might have on the World Bank as also ultimately on India?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The Government of India are not aware of any circumstances which evidence a disinclination on the part of the capital exporting countries to increase

or to sustain the present level of aid to the developing countries.

(b) Does not arise.

Payments to Pakistan Under the Indus Waters Treaty

371. Shri Hem Barua: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the payment of sixth instalment of Rs. 8 crores to Pakistan under the Indus Waters Treaty was made in non-convertible Rupee with the approval of the World Bank; and

(b) if so, the reasons for this type of transaction?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). Under Article V of the Indus Waters Treaty 1960, the annual instalment of £ 6,206,000 is required to be paid to the World Bank on 1st of November each year in Pounds Sterling or in such other currency or currencies as may from time to time be agreed between India and the Bank. Accordingly, the sixth annual instalment was paid to the World Bank on 1st November, 1965 in Indian currency in agreement with them. This rupee payment was subsequently converted into Pounds Sterling on 14th January, 1966.

Barrage at Anandapur

372. Shri Gokulanaada Mohanty: Will the Minister of Planning be pleased to state:

(a) whether Government have received a proposal from the State Government for a barrage on the river Baitarani at Anandapur in the District of Keonjhar, Orissa;

(b) whether the proposal has been approved by the Planning Commission; and

(c) estimated cost for its execution?

The Minister of Planning (Shri Asoka Mehta): (a) Yes, Sir.

(b) No, Sir.

(c) The scheme as submitted by Orissa Government is estimated to cost Rs. 1893 lakhs.

स्वर्ण बाँड योजना

373. श्री विश्वाम प्रसाद : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अखिल भारतीय खीहरी संस्था ने केन्द्रीय सरकार से प्रार्थना की है कि स्वर्ण बाँड योजना के अंतर्गत सोना प्राप्त करने का काम व्यापारियों को सौंप दिया जाये ; और

(ख) यदि हाँ, तो सरकार की इस विषय में क्या प्रतिक्रिया है ?

वित्त मंत्री (श्री श. चौधरी) :

(क) जी, नहीं ।

(ख) यह सवाल पैदा ही नहीं होता ।

Farakka Barrage

374. Shri Hem Barua:
Shri S. M. Banerjee:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri P. C. Borooah:

Will the Minister of Irrigation and Power be pleased to state:

(a) the progress so far made towards the completion of the work of the Farakka Barrage within the target date;

(b) whether our present foreign exchange difficulties or relations with Pakistan are likely to have any adverse effect on the work; and

(c) if so, to what extent?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) The works in the river portion have been taken up from both the banks.

Briefly the position is as under:

(i) *Left Bank Works*.—Work is in progress. Stock Piling of aggregates for concreting is in progress. Erection of batching plant is in the final stage.

Some reaches of the Left Afflux Bund have been completed and the work is in progress in a few more reaches.

(ii) *Right Bank Works*.—Work on the right bank is also in progress. Excavation for the Head Regulator is almost complete. Concreting for the protection blocks, laying apron and filter, sheet piling etc. are in progress.

Certain reaches of the Right Afflux Bund have been completed and the work is in progress in the few other reaches.

(iii) *Gates*.—For the work on the Barrage and Head Regulator Gates, the workshop at Farakka with the machines installed is ready for fabrication works.

(iv) *Feeder Canal*.—The excavation work is in progress.

(b) and (c). No adverse effect is anticipated.

Strike in Kolar Gold Fields

375. Shri Linga Reddy: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 103 on the 4th November, 1965 and state:

(a) the terms on which the strike by the labourers in the Kolar Gold Fields has ended and whether they have been given effect to; and

(b) if not, the reasons therefor?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The terms of settlement arrived at in Conciliation on 21st October, 1965 between the Management of Kolar Gold Mining Undertakings, Oorgaum,